

OFFICE OF THE DISTRICT & SESSIONS JUDGE, MANSA

PUBLIC NOTICE

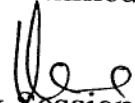
Due to administrative reasons interview for the post of Sweeper-cum-Chowkidar on contract basis for District Legal Services Authority/ADR Center, Mansa which was scheduled to be held on 01.11.2021 and 02.11.2021, is hereby postponed, till further orders. Fresh dates for the interview for the said post shall be intimated later on, through publication in newspaper as well as through website of this office. The candidates are advised to visit the website of this Office regularly, for further updates.


District & Sessions Judge,
Mansa

Endst. No. 7499 / Dated 28/10/21 /

A Copy is forwarded to:-

1. All the District & Sessions Judges in the State of Punjab with a request to display this public notice on notice board of all courts/office.
2. Daftri of this office with a direction to display this notice on the notice board of this office.
3. The Manager, Daily Newspaper "Chardikala" Patiala, with a request to publish the above said notice in the newspaper immediately and send a copy of the newspaper alongwith bill to this office at the earliest.
4. System Officer/System Assistant of this office to upload the public notice on official website of this Court immediately.


District & Sessions Judge,
Mansa